### GOVERNMENT OF INDIA MINISTRY OF CHEMICALS AND FERTILIZERS DEPARTMENT OF CHEMICALS AND PETROCHEMICALS

# RAJYA SABHA UNSTARRED QUESTION NO. 2110 ANSWERED ON 08/08/2023

# CHEMICAL AND FERTILIZER CENTRES IN THE COUNTRY

### 2110. Ms. KAVITA PATIDAR

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to State:-

(a) whether Government proposes to increase the number of chemical and fertilizer centres in the country;

(b) if so, the details of the process for obtaining license for the same and if not, the reasons therefor; and

(c) whether there is presently a need to increase the number of said centres in the State of Madhya Pradesh and whether reservation policy is followed in the said process?

# ANSWER

### MINISTER OF STATE FOR CHEMICALS AND FERTILIZERS

#### (SHRI BHAGWANTH KHUBA)

(a) to (c) The Chemicals and Petrochemicals sector is mainly deregulated and delicensed. As per Fertilizer Control Order (FCO) - 1985, the notified authority of respective State Agriculture departments are competent to issue dealership authorizations to obtain dealership.

A fixed procedure is specified in the FCO for the same. Ministry of Chemicals and Fertilizers has no role in this.

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